

Annexure-6

Name of the corporate debtor: Lanco Vidarbha Thermal Power Limited ; Date of commencement of LIQUIDATION: 30.06.2021 ; List of stakeholders as on: 30.06.2021 (Redrawn on 14.10.2022)

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Brahmayya & Co.		30.07.2021	14,15,186.00	7,07,186.00	Service				0.05%			-	7,08,000.00	
2	Ankur Sood, Advocate		10.07.2021	92,260.00	70,000.00	Service				0.00%			22,260.00	-	
3	Maharashtra State Electricity Distribution Company Limited	NA	30.07.2021	7,52,28,00,000.00	-	Service				0.00%			7,52,28,00,000.00	-	
4	The Board of Trustees of the Port of Mumbai		12.11.2021	3,00,11,59,000.00	1,42,62,80,568.00	Demurrage Charges				99.95%			1,57,48,78,432.00		
	Total			10,52,54,66,446.00	1,42,70,57,754.00					100.00%			9,09,77,00,692.00	7,08,000.00	